

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:68  
ANSWERED ON:12.11.2010  
AYURVEDIC COLLEGES  
Verma Shri Sajjan Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of new Ayurvedic colleges opened under Section 13-A of the Indian Medicine Central Council Act (IMCC) during the last three years and the current year in the country, State/UT-wise;
- (b) whether the Government has received complaints that some of these Ayurvedic colleges were granted permission/recognition in violation of the said Section of the IMCC Act;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) The Central Government grants permission, under Section 13(A) of the Indian Medicine Central Council (IMCC) Act, 1970, for setting up new Medical Colleges, to open a new or higher course of study and to increase intake capacity in the existing colleges, taking into consideration the recommendations submitted by the Central Council of Indian Medicine (CCIM). Accordingly, permission was granted for setting up 26 new Ayurveda Colleges during the last three academic years and the current academic year till 9th November, 2010. The State/UT wise details are annexed.
- (b) to (d) Complaints had been received in the Department in late 2009 and early 2010 against some office bearers of the CCIM, inter-alia that recommendations of the CCIM had been sent for granting permission for colleges having inadequate infrastructure, for extraneous considerations. Accordingly, based on a preliminary enquiry conducted by the Department, the complaints were referred to the CBI on 14th June, 2010 for further investigation in the matter. Subsequently, 16 Medical colleges (15 Ayurvedic and 1 Unani) were jointly inspected by the CBI and AYUSH officials on 2nd August, 2010, which included six (as indicated at serial 2, 3, 12, 16, 17 and 18 of Annexure) of the Ayurvedic Medical Colleges which had been granted permission during the past three academic years. On the basis of the report of the joint inspection team, these six colleges were denied permission for the current academic year 2010 – 11.